

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 19/NCLT/AHM/2017  
With Gujarat High Court C.A. No. 518/2016**

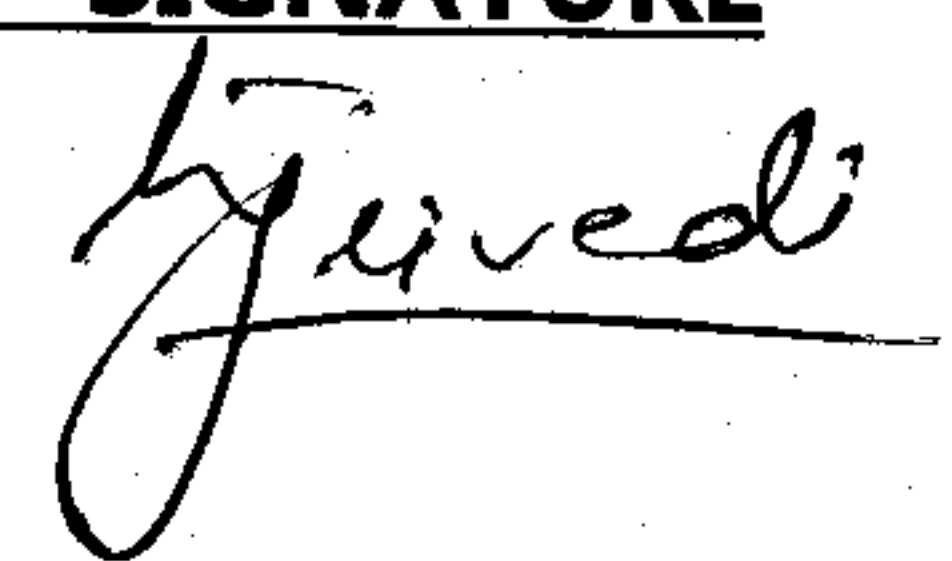
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company: Heritage Khirasara Palace Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Hiren Trivedi	Advocate	for Petitioner	
2.				

**ORDER**

Learned Advocate Mr. Hiren Trivedi i/b Sharvil Majumdar present for Petitioner.

Common Representation of Regional Director received.

List the matter on 02.11.2017.

  
**BIKKI RAVEENDRA BABU**

**MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.